

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 15

IA No. 2051/23
In
CP (IB) No. 107/Chd/Hry/2023
(Admitted)

Under Section 9 & 22, IBC 2016

In the matter of:-

Praveen Kumar GargPetitioner/Operational Creditor

Vs.

Laxmi Pipes Ltd.Respondent/Corporate Debtor

Present :

Mr. Viren Sharma, proxy counsel for Mr. Abhinav Tyagi, Advocate for the petitioner.

Mr. K.V. Singhal, Advocate for the IRP.

It is stated by learned proxy counsel that the original counsel could not turn up from Delhi. Let the matter be listed before the Regular Bench on 12.09.2023.

Sd/-

Sd/-

(Umesh Kumar Shukla)
Member (Technical)

(Harnam Singh Thakur)
Member (Judicial)

September 5, 2023

Vriti